

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(INCOME WING)

NEW DELHI: DATED THE 31st December, 1976.

NOTIFICATION
(INCOME-TAX)

No. 1608 (F.No.197/122/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shree Rani Satiji Mandir, Jhunjhunu, Rajasthan" for the purpose of the said section for and from the assessment year 1974-75.

Sd/-

(T.P. JHUNJUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajauri Garden), New Delhi.

Copy to:-

1. The Trustee, Shree Rani Satiji Mandir, 12, Government Place East, Calcutta-1.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta with reference to his letter No. Assmt./7634/GT dt. 11.11.76.
83/715/73-74
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&R)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officer and Sections of I.T. Wing of C.B.D.T.
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M. B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-

(T.P. JHUNJUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

APPROVED FOR ISSUE


(R. V. MAHAMAN)

ASSTT. DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RS&P)

No. CC/IT(AI)/1583/432/RSF/76.

* SEALMA *